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## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI. S. VIJAYARAGHAVAN, MEMBER - TECHNICAL					
APPLICATION NUMBER PETITION NUMBER	: IA/114/2017 IN : TCA/11/2016				
NAME OF THE PETITIONER(S)	: N. Shankaranarayan				
NAME OF THE RESPONDENT(S)	:Aruna Theatres & Enterprises (Private) Limited and others				
UNDER SECTION	: 397/398				
S.No. Name (in Capital)	Represented by Signature				
MS. G. Sivashankavan o S. Sathyaganush.	Country of Ran Chistrachandemonard				
Beepa Mori appan for Adv B. Bhanaraj	Coursel for RIH di 1A 114/17/ Deepay.  RIS on TCA 11/16.				
C. Uma Shankar	Countl for R, and R18 Ld				
R. RAJESH	Counsel for R21 +23 P. Tyl				
KRAMERAMY	Coursel for Robulestro. 4 G. May				
G.V. motten Kunter A. C. Raghanoulu	course le Resept Dephiant				

## **ORDER**

Mr. A.K. Raghavalu, Counsel for Applicant / R-6 present. Mr. C. Umashankar, Counsel for R1 and R18 present. Mr. G. Sivasankaran, Counsel for R-2 present. Mr. G.V. Mohan Kumar, Counsel for R-4 present. Mr. R. Rajesh, Counsel for R-21 and R-23 present. Ms. Deepa Mariappan, Counsel for R-14 in I.A. 114/17 present.

Heard both of the sides. The Application is filed under Section 424(3) of the Companies Act, 2013 for execution of the order that came to be passed by erstwhile CLB on 25.02.2009. In this connection, this Bench has passed an order on 20.01.2017 that speaks about the details of the matter. Therefore, this application is dismissed in the light of the said order. The Counsel for R2 filed an Application for appointment of new Chartered Accountants in the matter for the reasons stated therein. The Registry is directed to number the Application and issue notice to the Chartered Accountant for reply. Counsels for R6 and other Respondents are directed to suggest three names of the Chartered Accountants for appointment in the matter in order to carry out investigative audit as per the Order of CLB dated 25.02.2009. Put up on 11.07.2017at 10.30 A.M.

(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

(CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)